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SECTION 3, SUB-SECTION (ii)]**

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, the 24th January, 2013

NOTIFICATION

SO(E) - In exercise of the powers conferred by sub-clause (f) of clause (iii) of sub-section (3) of section 194A of the Income-tax Act, 1961 the Central Government hereby notifies the National Skill Development Fund (PAN NO. AABTN5824G) for the purpose of sub-clause (f) clause (iii) of sub-section (3) of said section.

(No.04/2013 F.No.275/28/2012-IT(B))

(A.V.Lakra)
Under Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.